

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**STARRED QUESTION NO. 229**  
**TO BE ANSWERED ON 04<sup>th</sup> DECEMBER, 2019**

**IMPORT OF CHICKEN LEGS**

\*229. SHRI A.K.P. CHINRAJ:  
SHRI SHRIRANG APPA BARNE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the domestic poultry sector has been adversely affected due to the import of chicken legs from the United States, especially in the Namakal district of Tamil Nadu;
- (b) if so, the details thereof along with the quantum of chicken legs imported during each of the last three years and the current year;
- (c) whether the Government has a system in place for the import of livestock products, especially chicken legs and if so, the details thereof;
- (d) the corrective steps taken/ proposed to be taken by the Government to block the cheaper imports so as to protect the domestic poultry market; and
- (e) whether the Government has assessed the impact of consumption of highly freezed chicken on the health of people, if so, the details and the outcome thereof along with the other steps taken by the Government to protect the Indian poultry sector?

**ANSWER**

वाणिज्य एवं उद्योग मंत्री ( श्री पीयूष गोयल )  
THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA  
STARRED QUESTION NO. 229 FOR ANSWER ON 04<sup>th</sup> DECEMBER, 2019  
REGARDING “IMPORT OF CHICKEN LEGS”.**

(a) & (b): No report of adverse effect on the domestic poultry sector including Namakal district in Tamil Nadu, due to import of chicken legs from the United States to India, has been received in the Ministry. The item Chicken legs does not have any separate ITC (HS) code and is included under ITC(HS): 02071400 (Cuts and Offal of Fowls of the species Gals). India's imports of items under ITC(HS): 02071400 (Cuts and Offal of Fowls of the species Gals) country-wise for the last three years 2016-17 to 2018-19 and the current financial year 2019-20 (upto September, 2019) is given below:

**India's import of items ITC HS Code 02071400 (Cut and Ofal of Fowls of the Specis Gals) country-wise, for the last three years (2016-17 to 2018-19) and the current financial year 2019-20 (upto September, 2019)**

ITCHS	Item Description	Country	2016-17		2017-18		2018-19		*2019-20 (upto September, 2019)	
			Qty. (Kgs)	Value (US \$)	Qty. (Kgs)	Value (US \$)	Qty. (Kgs)	Value (US \$)	Qty. (Kgs)	Value (US \$)
02071400	CUTS AND OFAL OF FOWLS OF THE SPECIS GALS DOMSTCUS, FRZN	BRAZIL	-	-	-	-	-	-	27000	21312
		U S A	-	-	-	-	122132	80464	-	-
		<b>Others</b>	-	-	-	-	-	-	-	-
	<b>Total</b>					<b>122132</b>	<b>80464</b>	<b>27000</b>	<b>21312</b>	

\*Note: Figures pertaining to the current financial year 2019-20 are Provisional and subject to changes.

(Source : DGCI&S)

(c) & (d): Yes Sir. As per Department of Animal Husbandry & Dairying's Notification S.O. 2666 (E) dated 16.10.2014 published in the Gazette, for the import of Livestock products including chicken legs, a Sanitary Import Permit is required which has to be issued by Department of Animal Husbandry and Dairying. This Sanitary Import Permit includes Indian sanitary protocols which have to be certified by the official authorities of the exporting country before exporting the livestock products into India. The import of these items are restricted by applying import duty. The current import duty on such items is @ 100% which is maximum rate available under India's bound rates.

(e): Food Safety and Standards Authority of India (FSSAI) is the authorised agency under Ministry of Health & Family Welfare for prescribing standards for food products. FSSAI has prescribed Standards for fresh or chilled or frozen poultry meat under regulation 2.5.2.11 of Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011 where conditions for storage of frozen meat and its shelf life is given in detail. Appendix B of these regulations also prescribes microbiological standards for frozen meat. The products complying with these standards are considered to be safe for human consumption. However, FSSAI has no information available on the assessment of the impact of consumption of highly freezed chicken on the health of the people.

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